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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO..... 31..... OF 2007

Applicant(s) Chanchal Kumar Respondent(s) U.G.R.
@ Chanchal

Advocate for
Applicant(s) Mr. S. Saruparia

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p>All objections remained on 23/1/2007 D 23/1</p>	<p><u>23/1/2007</u> Mr. S. Saruparia Dehr, Counsel for Applicant, regular. Put up in Court to admit on 6/2/2007 REGISTRAR C.A.T. JODHPUR</p>

OA No. 31/2007
Date of order: 06.02.2007

Mr. Trilok Joshi, proxy counsel for
Mr. S. Saruparia, counsel for applicant.

Learned proxy counsel for Mr. S. Saruparia, counsel
for the applicant submits that the counsel has no
instructions from the applicant to plead this case and it
appears that he does not want to pursue this case.

In view of the stand taken by proxy counsel, the OA
stands dismissed.

R.R.Bhandari
[R.R.BHANDARI]
Administrative Member

K.S.
[KULDIP SINGH]
Vice Chairman

三月廿二日晴暖
天氣晴暖，風和日麗，氣溫較高，但風力較強，有時會有強烈的風暴。

19. 19. 19. 19. 19. 19. 19. 19.

copy of order sent to Appellant SW 20. 11
a a Resp 100% SW No 1960/9.
At. 20.7.02